## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:1925 ANSWERED ON:01.12.2009 STATUS OF MINING PROPOSALS Chavan Shri Harischandra Deoram

## Will the Minister of MINES be pleased to state:

- (a) the number of proposals received by the Union Government from the State Governments seeking approval for allotment of mining rights during each of the last three years and the current year, State-wise including Maharashtra, mineral-wise and mine-wise;
- (b) the status of such proposals including the number of proposals pending with the Government alongwith the reasons therefor during the said period, State-wise including Maharashtra, mineral-wise and mine-wise;
- (c) the number of proposals related to private and public sector for the purpose, State-wise and sector-wise; and
- (d) the time by which all pending proposals are likely to be cleared/approved?

## **Answer**

## THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

- (a) to (c): The information regarding the mineral concession proposals received from the State Governments during each of the last three years and the current year till date, State-wise, mineral-wise and company/PSU-wise, alongwith the present status of each proposal and reasons for pendency is available on the website of the Ministry of Mines www.mines.nic.in.
- (d) As disposal of a proposal depends on various aspects, viz. submission of complete information/documents alongwith the proposal in terms of provisions of the Mines and Minerals (Development and Regulation ) Act, 1957 and the Rules framed thereunder, clarifications from the State Government where required, consultations with various Departments/Offices concerned where required, court cases etc, no time-frame in this regard can be indicated.